

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **24.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/803/2020
NAME OF THE PETITIONER(S) : K Thiruvengadam
NAME OF THE RESPONDENTS : AMP Ultravolt Engineers Pvt Ltd &
Others
UNDER SECTION : Sec 241-242 of CA 2013

ORDER

Present: Ld. Counsel Shri. Kanagaraj for the Petitioner.

Ld. Counsel Shri. T Jayasankar for the Respondent.

Ld. Counsel for the Petitioner submits that today he has approached the Registry. Vakalatnama on behalf of LRs of the deceased Petitioner is to be filed which he will file in a day or two. Other defects have been removed.

Registry is directed to list the petition on **19.06.2024**.

Sd/-

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

(SANJIV JAIN)
MEMBER (JUDICIAL)